- (b) if so, what steps have been taken in this direction to rectify the legal lapse en the part of the Telephone Department;
- (c) whether it is a fact that cyclo-styled letters are sent to the subscri-oers who complained about excess meter readings without actually checking the detective meters:
- (d) whether it is also a fact that there is no coordination between the Area Managers, Accounts Officers and Supervisory Engineers, with the result that the subscriber has to suffer for this lapse; and
- (e) whether there i_s any proposal tinder Government's consideration to tak© the help of *bonafide* voluntary agencies, students and social organisa. tions to weed out the malpractices and corruption, rampant in the telephone department and randum investigations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

- (b) In view of (a) above, does not arise.
- (c) No, Sir. The complaints received are investigated from all angles fore sending a reply.
- (d) No, Sir. Accounts Officers and Supervisory Engineers are under the Administrative control of respective Area Managers.
- (e) No, Sir. This is not considered necessary.

Augmentations of postal services

- 818. SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the facilities for the delivery of postal dak are not available to all the villages in the country;
- (b) if so, what steps Government are contemplating for augmenting these services; and 839 RS—7.

(c) whether there is any proposal under Government's consideration to appoint teachers of village primary schools as postal agents on honorarium-cum-commission basis where the post office facility is not available?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir

- (b) Does not arise.
- (c) Agents are appointed on commission basis for sale of stamps and stationery in backward hilly and tribal areas where opening of post offices is not justified on the basis of departmental norms. Teachers of village primary schools are also eligible for such appointments

Complaints regarding admission of students in Delhi Colleges

- 819. SHRI INDRADEEP SINHA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Government have received many complaints regarding admission of students in the Delhi colleges this year;
- (b) if so, what are the details in this regard; and
- (c) what remedial steps Government have taken in the matter?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). According to the information furnished by the University of Delhi, there have been cases in which students with lesser percentage of marks in the qualifying examination have been admitted in preference to those securing a higher percentage.

As in the past, the Vice-Chancellor has constituted a Grievance Committee to look into the specific grievances brought to the notice of the University in regard to admissions. This Committee looks into the cases referred to above and wherever there is a violation of the procedures, the college con-